

**GOVERNMENT OF INDIA  
OCEAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2319  
ANSWERED ON:04.12.2001  
FILLING OF BACKLOG OF RESERVED VACANCIES  
RAMJILAL SUMAN

**Will the Minister of OCEAN DEVELOPMENT be pleased to state:**

- (a) whether `backlog / carried forward vacancies` reserved for SCs, STs and OBCs` are required to be treated as a `separate and distinct group` as provided under Article 16(4) B of the Constitution to overcome 50% ceiling limit on vacancies to be reserved in a year;
- (b) if so, the details of `backlog/carried forward vacancies` ascertained as per para 5 of the DOPT O.M. No.36012/2/96-Estt.(Res) dated 2nd July 1997 in respect of SCs, STs and OBCs in Group A, B, C, and D categories of services, as on 29th August 1997, in the Department of Ocean Development when Special Recruitment Drives etc. meant for filling such vacancies were stopped;
- (c) the year-wise such carried forward vacancies filled during the last four years and those remained unfilled; and
- (d) the details of fresh vacancies/posts accrued to reserved classes in all categories of posts during the said period, as per the `post based rosters`?

**Answer**

MINISTER FOR OCEAN DEVELOPMENT ( DR. MURLI MANOHAR JOSHI )

- (a) to (d) : The information is being collected and will be laid on the Table of the House.